

**Shri K. C. Sodhia:** How many of them have adopted Burman citizenship and how many are Indian citizens?

**Shri Sadath Ali Khan:** If they so adopted, they cease to be Indian nationals.

#### EXPLOSIVES FACTORY

\*674. **Shri H. N. Mukerjee:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of indigenous factories manufacturing explosives;

(b) the number of workers employed therein; and

(c) the effect on them of Government's agreement with Imperial Chemical Industries (India) Ltd. for the setting up of an Explosives factory for civilian requirement?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The number of explosives factories licensed by the Explosives Department of the Government of India is 984. The number of licences issued by the District authorities is not known.

(b) Information is not available.

(c) It is expected that the establishment of an Explosives Factory by the Imperial Chemical Industries (India) will not adversely affect the existing local units, as its programme does not include items already made in the country.

**Shri H. N. Mukerjee:** Is there any scheme for reserving certain items of manufacture only for indigenous production?

**Shri T. T. Krishnamachari:** Since the programme of manufacture of this new unit does not coincide with what is being manufactured in the country, there is no intention of any reservation being made.

#### INDIAN RUBBER BOARD

\*675. **Prof. Mathew:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have advised the Indian Rubber Board not to give recognition to its Staff Association; and

(b) if so, the reasons for the same?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) and (b). The Government agreed with the Chairman, Indian Rubber Board that it was not necessary for the small staff of the Indian Rubber Board to have an Association since the genuine grievances of such a limited number of persons are unlikely to escape the attention of the Board. It was, however, left to the members of the staff to form an Association, if they so desire.

**Prof. Mathew:** In view of the fact that a very small number of people have to deal with the employers, it is all the more necessary that they should be strengthened by being recognised as an organised Association, and the advice given by the Ministry seems to be a handicap to the members of the Staff Association.

**Mr. Speaker:** Order, order. The hon. Member is arguing the point. What information does he want?

**Prof. Mathew:** I am just asking whether he agrees with it.

**Shri Nanadas:** May I know whether there is any alternative provision for the workers for getting their grievances redressed?

**Shri T. T. Krishnamachari:** There are twenty-nine employees all told, of various categories. They are all staying at one particular place. The number is too small for an association; they are all together, and the possibilities of their ventilating their grievances are many, and therefore it is felt that an association is not necessary; and if they form an association, there is nothing wrong in their doing so, they can do so.

**Shri P. C. Bose:** I want to ask one question.

**Mr. Speaker:** We will go to the next question.

**लंका का क्वारेन्टाइन (पत्तन निरोध)**  
**कार्यालय, मंडपम**

\*६७७. श्री जी० एल० चौधरी :  
क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लंका सरकार मंडपम से अपना क्वारेन्टाइन कार्यालय हटाने का विचार करती है ;

(ख) यदि हां, तो उसके क्या कारण हैं ; और

(ग) इस कार्यालय से सरकार को कितनी आय होती है ?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) and (b). Owing to a substantial decrease in the traffic to Ceylon, the Government of Ceylon have been requested by the Government of India to close their Quarantine Camps in India.

(c) Nil.

श्री जी० एल० चौधरी : यह क्वारेन्टाइन दफ्तर चलने जाने के बाद इसकी जा इमारतें आदि हैं क्या सरकार उनको खरीदने का विचार कर रही है ?

श्री साकत अली खान : वह भारत सरकार की इमारतें हैं और भारत सरकार की ही रहेंगी ।

**पश्चिमी तिब्बत को सद्भावना मंडल**

\*६७८. श्री भक्त वर्मान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मालूम है कि बद्रीनाथ मन्दिर प्रबन्धक समिति जे पश्चिमी तिब्बत के मुख्य मुख्य स्थानों का

भ्रमण करने के लिये एक सद्भावना मंडल भेजने का निश्चय किया है; और

(ख) यदि हां, तो इस सम्बन्ध में इस मंडल को क्या सुविधायें दी जा रही हैं ?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) Government are not aware of any such proposal.

(b) Does not arise.

श्री भक्त वर्मान : क्या गवर्नमेंट को मालूम है कि श्री बद्रीनाथ मन्दिर का तिब्बत के धौलिंग मठ से बहुत पुराना सांस्कृतिक सम्बन्ध है । इस लिए अगर उस मन्दिर की ओर से कोई सद्भावना-मंडल वहां भेजा जाय तो क्या सरकार उसको पूरी तरह सहायता देगी ?

प्रधान मंत्री तथा वैदेशिक-कार्य एवं रक्षा मंत्री (श्री जवाहरलाल नेहरू) : इसमें यहां की सरकार के सहायता देने का सवाल नहीं है । इसमें तो जो उधर की सरकार है उसके सहायता देने का सवाल उठ सकता है ।

#### UNECONOMIC EVACUEE PROPERTY

\*681. **Sardar Hukam Singh:** Will the Minister of **Rehabilitation** be pleased to state:

(a) whether it is a fact that Government have issued instructions that the sale of uneconomic evacuee properties should begin forthwith through public auction; and

(b) if so, what properties are deemed to be "uneconomic"?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) Yes.

(b) Evacuee properties, the cost of upkeep and administration of which is out of all proportion to the income realized from them, are deemed to be uneconomic. Sanction to sale is accorded by the Custodian General of Evacuee Property under Section 10(2) (o) of the Administration of Evacuee Property Act if he is satisfied that disposal of the property would be advantageous.